

**CIVIL CONSTRUCTION UNIT (UPPER DIVISION CLERK,
GROUP 'C') RECRUITMENT RULES, 1989**

CONTENTS

1. Short title and commencement
2. Number of post, classification and scale of pay
3. Method of recruitment, age limit and qualification, etc
4. Disqualifications
5. Power to relax
6. Savings

SCHEDULE 1 :- SCHEDULE

**CIVIL CONSTRUCTION UNIT (UPPER DIVISION CLERK,
GROUP 'C') RECRUITMENT RULES, 1989**

G.S.R. 76, dated 22nd January, 19901.-In exercise of the powers conferred by the proviso to Art.309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Upper Division Clerk in the Civil Construction Unit under the Ministry of Environment and Forests, namely :-

1. Short title and commencement :-

(1) These rules may be called the Civil Construction Unit (Upper Division Clerk, Group 'C'), Recruitment Rules, 1989.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit and qualification, etc :-

The method of recruitment, age limit, qualification and other matters relating to the said post shall be as specified in columns 5 to 14 of the Schedule aforesaid.

4. Disqualifications :-

No person-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person. shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may by order, for reasons to be recorded in writing relax any of the provisions of these rules with respect to any class or category of persons.

6. Savings :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the order issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of post.	No. of posts.	Classification.	Scale of pay.	Whether selection post or non selection post.	Whether benefit of years of service added vice admissible under rule 30 of the Central Civil Services, (Pension Rules) 1972.	Age limit for direct recruits
1	2	3	4	5	6	7
Upper Division	8 (Eight)* 1989	General Central	1200-30- 1560-	Non selection	Not applica	Not applica

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